

OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE

REASI

NO:-9/PDSJR

DATED:-20.04.2020

O R D E R

Today Hon'ble the Chief Justice had video conference with Principal District and Sessions Judges of the Union Territories of Jammu & Kashmir and Ladakh, in which Hon'ble the Chief Justice issued slew of directions which are as under:-

1. All the Judicial Officers shall update their knowledge with the knowhow of Dragon Naturally Speaking software for expeditious disposal of cases and also during the leisure time of lock-down go through the laws made applicable to the Union Territories of J&K and Ladakh after implementation of Reorganization Act 2019.
2. All the judicial officers shall during this period make themselves updated with the recent important decisions of the Hon'ble Supreme Court.
3. All the judicial officers shall draw out an action plan to deal with and dispose off old civil and criminal cases being at final stage during the period lock-down continues and in this respect shall also extend suggestions.
4. The concerned Legal Services Authorities shall give detailed information of migrant / contractual workers stranded at their work places due to the imposition of lock-down and also their well being and look after measures by the District Administration and other Organizations.

Note:- All the judicial officers of District Reasi are exhorted upon to comply the above said directions and also submit action plan for disposal of old civil and criminal cases during the Lock Down Period pending in their respective courts to this office within two days positively for onward submission to the Hon'ble High Court.

Kamlesh Pandit
Pr. District and Sessions Judge
Reasi

Copy to:-

1. Registrar Genera(Officiating),Jammu and Kashmir High Court for kind information.
2. Secretary to Hon'ble Administrative Judge ,District Reasi for kind information and perusal of his Lordship.
3. System Officer, District Court Reasi for uploading the same on District court website for information of judicial officers.
4. Office file.

Pr. District and Sessions Judge
Reasi

